

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

11

IA 1413(MB)2024
IN C.P. (IB)/219(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.04.2024

NAME OF THE PARTIES: Satra Properties India Limited Through:
Ms. Vaishali Arun Patrikar
Vs
Cineline Exports Private Limited

SECTION: 7, 22(3)(b) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Prathamesh Nirkhe a/w Adv. Ahwini Chindarkar i/b Adv. Amit Tungare for the Applicant present. Ms. Vaishali Patrikar, sole CoC member present in person through VC.
2. Ld. Authorised Representative for the CoC appeared and she seeks leave of the Court to withdraw of the present Application.
3. At the request of CoC, the present Application is **dismissed** as withdrawn.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)